NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P. (IB)/353(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024

NAME OF THE PARTIES:- **Kamal Rajkumar Sharma**
IN THE MATTER OF
Omkara Assets Reconstruction Private Limited
V/s
Puneet Lalit Kumar

Section: Rule 11 of NCLT, 2016 U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Atishay Jain a/w Tanushree Sogani appeared for the RP through VC. List this matter on **27.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT